

PETROLEUM AUR RASAYAN MAN-TRI (SHRI P. C. SETHI) : (a) Government have no such information. While fixing the prices of well known brands of popular medicines under the Drugs (Prices Control) Order, 1970, care had been taken to see that the prices were not increased.

(b) Does not arise.

(c) The Drugs (Prices Control) Order, 1970 provides *inter alia* that the prices of formulations once fixed shall not be increased except with the prior approval of Government. Subject to certain conditions, expansion of capacity is being encouraged for the purpose of securing the benefit of economies of scale.

Petro-Chemical Industrial Complex in South

87. SHRI T. S. LAKSHMANAN : Will the PETROLEUM AUR RASAYAN MAN-TRI be pleased to state :

(a) whether Government have decided to issue an industrial licence for a Petro-Chemical Industrial Complex in the South; and

(b) if so, the details thereof ?

PETROLEUM AUR RASAYAN MAN-TRALAYA MEN UP-MANTRI (SHRI DALBIR SINGH) : (a) No, Sir

(b) Does not arise.

Compensation for the Hijacked Indian Plane

88. SHRI MAYAVAN :
SHRI N. S. BISHT :
SHRI JAGANNATH RAO JOSHI :

Will the VIDESH MANTRI be pleased to state:

(a) whether India is prepared not to insist on adequate compensation and the return of hijackers by Pakistan;

(b) whether India had decided to treat the issue as amenable to settlement through bilateral negotiations; and

(c) if so, the reasons therefor ?

VIDESH MANTRALAYA MEN UP-MANTRI (SHRI SURENDRA PAL SINGH) :

(a) Government are continuing to press the Government of Pakistan to pay compensation, take suitable action against the two hijackers, and give assurances for the future.

(b) and (c) Government consider that this matter can best be resolved bilaterally between India and Pakistan.

Construction of Building Complex on Island Grounds of Madras City

89. SHRI MAYAVAN : Will the RAKSHA MANTRI be pleased to state :

(a) whether there is a plan to construct a building complex on the Island Grounds of Madras city;

(b) if so, whether Government of Tamil Nadu have written to his Ministry raising certain objections; and

(c) if so, the reaction of Government thereon ?

RAKSHA MANTRI (SHRI JAGJIWAN RAM) : (a) Yes, Sir. Projects for construction of buildings on the Island grounds which are owned by Defence have been sanctioned.

(b) Yes, Sir.

(c) The matter is under the examination of the Government.

Mass production of Light Weight Bridge Equipment, Trawlers Trackways and Gadget to Locate Submarine

90. SHRI MAYAVAN: Will the RAKSHA MANTRI be pleased to state :

(a) whether Government have formulated any concrete plan for mass production of Light weight bridge equipment, trawlers and trackways and the gadget to help locate submarine; and

(b) if not, when Government propose to